

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 01-05-2024 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA/IBC/1041/CHE/2024

PETITION NUMBER : CP/IB/1075(CHE)/2019

**NAME OF THE APPLICANT : B Ramana Kumar (Liquidator)
M/s. Krishna Energy Pvt Ltd**

NAME OF THE RESPONDENT(S) : --

**UNDER SECTION : Sec 60(5) of IBC, 2016 r/w Reg 15 of IBBI
Reg 2016**

ORDER

Ld. Counsel Ms.Ramya for the Applicant.

This IA has been filed to take on record the 9th Progress Report for the quarter ended 31.03.2024. The same is taken on record subject to all just exceptions.

IA/IBC/1041/CHE/2024 is accordingly disposed off.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk